

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, SOLAN, H.P.

No. D&SJ/SLN/EC/F-65/2017:

Dated Solan, the September 18, 2017.

**OFFICE ORDER.**

During the ensuing Dussehra Holidays with effect from 25<sup>th</sup> September, 2017 to 30<sup>th</sup> September, 2017 the following Judicial Officers will be available at District Headquarter, Solan to attend the urgent matters in respect of this Court as well as the Courts of Additional District and Sessions Judge-I and II, Solan and all the urgent matters may be presented in the Court from 12.00 noon to 03.00 PM in each day during the above holidays, as under:-

Sr. No	Name of the Judicial Officers.	Duty period.
1	Sh. Sachin Raghu, Civil Judge(Sr. Div.)-cum- CJM, Solan	24.09.2017 to 26.09.2017
2	Sh. Jaswant Singh, Additional District & Sessions Judge-II, Solan	27.09.2017 to 29.09.2017
3	Sh. Pawanjit Singh, Additional District & Sessions Judge-I, Solan	30.09.2017 to 02.10.2017

*sd*  
District and Sessions Judge,  
Solan, District Solan, H.P.

Endst.No. As above.

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Dated : 22.9.17

Copy forwarded for information to:-

- 1) The Registrar General, High Court of Himachal Pradesh, Shimla-1.
- 2) The Registrar(Vigilance)High Court of Himachal Pradesh, Shimla-1.
- 3) The Additional District and Sessions Judge-I, Solan, with the request that in case any need of Stenographer and Drivers during the duty period, then he may take the services of the officials of his Court by making office order etc. at own level.
- 4) The Additional District and Sessions Judge-II, Solan, with the request that in case any need of Stenographer and Drivers during the duty period, then he may take the services of the officials of his Court by making office order etc. at own level.
- 5) The Civil Judge(Sr. Div.-cum- Chief Judicial Magistrate, Solan.
- 6) The Civil Judge(Sr.Div.)-cum- ACJM, Kasauli and Nalagarh.
- 7) The Civil Judge(Junior Division)-cum-JMIC,Solan-I, Arki, Kandaghat, Solan-II.
- 8) The Secretary, DLSA, Solan and Sirmour at Solan.
- 9) The Traffic Magistrate Solan and Sirmour at Solan.
- 10) The Deputy Commissioner, Solan.
- 11) The Superintendent of Police, Solan and Baddi with the request to intimate all the S.H.O's concerned posted in their respective District.
- 12) The District Attorney, Solan.
- 13) The President, Bar Association, Solan/Nalagarh/Kasauli/Arki and Kandaghat.
- 14) The System Officer, District Court Solan for necessary action.
- 15) Notice board of this office.

*sd*  
District and Sessions Judge,  
Solan, District Solan, H.P.

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